

about 84, he spoke in the interest of the nation and in the interest of the integrity of the nation which has been endorsed by the Opposition people also. This is the voice of the nation, this is the voice of the people of this country, who endorsed it by giving a massive mandate so far as the integrity and unity of the country is concerned.

I appeal to the hon. members in the interest of the nation, let us sit together, solve this problem, negotiate and come off with a solution. This is the only request that I am making.

MR. DEPUTY SPEAKER : I shall now put the Cut Motions moved by Prof. Saifuddin Soz to the vote of the House.

*The Cut Motions No. 1 and 2 were
put and negatived.*

MR. DEPUTY SPEAKER : I shall now put the Supplementary Demands for Grants (Punjab) for 1984-85 to vote.

The question is :

"That the respective Supplementary sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order Paper be granted to the President out of the Consolidated Fund of the State of Punjab to defray the charges that will come in course of payment during the year ending the 31st day of March 1985, in respect of the following demands entered in the second column thereof :

Demand Nos. 10, 11, 12, 14, 16, 18, 19,
20, 24, 25, 26, 29, 31, 33,
34, 37, 39 and 40."

The Motion was adopted.

PUNJAB APPROPRIATION BILL, 1985*

[English]

THE MINISTER OF STATE IN THE
MINISTRY OF FINANCE (SHRI

JANARDHANA POOJARY) : Sir, I beg to move that leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85.

MR. DEPUTY SPEAKER : The question is :

"That leave be granted to introduce a Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85."

The Motion was adopted.

SHRI JANARDHANA POOJARY : Sir, I introduce** the Bill.

Sir, I beg to move** :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85, be taken into consideration."

MR. DEPUTY SPEAKER : The question is :

"That the Bill to authorise payment and appropriation of certain further sums from and out of the Consolidated Fund of the State of Punjab for the services of the financial year 1984-85, be taken into consideration."

The Motion was adopted.

MR. DEPUTY SPEAKER : The House will now take up clause-by-clause consideration of the Bill. The question is :

"That Clauses 2 and 3 and the Schedule stand part of the Bill."

The Motion was adopted.

*Clauses 2 and 3 and the Schedule
were added to the Bill.*

*Published in Gazette of India Extraordinary, Part II Section 2 dated 24.1.1985.

**Introduced/moved with the recommendation of the President.

*Clause 1, the Enacting Formula
and the Title were added to
were added to the Bill.*

SHRI JANARDHANA POOJARY : I
beg to move :

“That the Bill be passed.”

MR. DEPUTY SPEAKER : The question
is :

“That the Bill be passed.”

The Motion was adopted.

19.35 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY-GENERAL : Sir, I have
to report the following message received
from the Secretary-General of Rajya
Sabha :—

“In accordance with the provisions of rule
III of the Rules of Procedure and Con-
duct of the Business in the Rajya Sabha,
I am directed to enclose a copy of the
Sugar Undertakings (Taking Over of
Management) Amendment Bill, 1985,
which has been passed by the Rajya
Sabha at its sitting held on the 24th
January 1985.”

SUGAR UNDERTAKINGS (TAKING
OVER OF MANAGEMENT) AMEND-
MENT BILL AS PASSED BY RAJYA
SABHA.

[*English*]

SECRETARY GENERAL : Sir, I, lay
on the Table of the House the Sugar Under-
takings (Taking Over of Management)
Amendment Bill, 1985, as passed by
Rajya Sabha.

19.36 hrs.

*The Lok Sabha then adjourned till Eleven
of the Clock on Friday, January 25, 1985/
Magha 5, 1906 (Saka).*